

- TRAI or Department of Telecommunications (DOT) are not, directly or indirectly, involved in leasing/renting of premises for installing mobile towers.
- TRAI or DOT do not issue any "NO OBJECTION CERTIFICATE/ PERMISSION LETTER" for this purpose.



Beware of any company/person demanding money for installation of mobile towers on your premises.



Verify the credentials of the company/persons offering to rent/lease your premises for installing mobile towers.



In case of any doubt, the local **TERM** Cell of **DOT** (www.dot.gov.in/contact-details-head-term-cells) may be contacted.

Issued in Public Interest by:

## **Telecom Regulatory Authority of India**



(IS/ISO 9001:2008 Certified)
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